

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 26TH day of **SEPTEMBER, 2018**.

ORIGINAL APPLICATION NO. 330/1494/2017

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)

1. Baleshwar Dayal, age 55 years, S/o Late Shri Mamchand, R/o Village Milak Duhai, Muradnagar, Ghaziabad, U.P. (Age – 55 years).
.....Applicant.

VERSUS

1. Union of India (Through the Secretary) Ministry of Defence Production, E-130, South Block, New Delhi. & Ors
.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri L M Singh

O R D E R

List revised

2. None present for the applicant. Even on the last occasion, no one was present on behalf of the applicant. Shri Baleshwar Dayal, the applicant has sent withdrawal application through post, authenticity of which cannot be ascertained.
3. As the counsel for the applicant is absent, the OA is dismissed in default and for non prosecution as well as all the MA's.

**(GOKUL CHANDRA PATI
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..